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CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No. 210/00189/2018

Dated this Wednesday, the 20<sup>th</sup> day of November, 2019

*CORAM: DR. BHAGWAN SAHAI, MEMBER (ADMINISTRATIVE)*  
*SMT. H.P.SHAI, MEMBER (JUDICIAL)*

Vishwasrao S/o Appa Chavan, Age: 59 years, Occu. Service,  
 R/o At Post Ajande (Kh). Tq. Sindkheja,  
 Dist. Dhule, Pin 425 406. ... *Applicant*  
*(None)*

VERSUS

1. The Union of India, Through Principal Secretary of Ministry of Finance Department of Revenue, North Block, New Delhi 110 001.
2. The Chief Commissioner of Income Tax having Official Address as Room No.205, IIInd Floor, Aayakar Bhavan, Ashram Road, Ahmedabad 380 009. State Gujarat.
3. The Chief Commissioner of Income Tax Having Official Address as Aaykar Bhavan, 12, Sandhu Vaswani Road, Pune 411 001.
4. The Joint Commissioner Income Tax Having Official Address as Aaykar Bhavan, Sakri Road, Vidyavihar Colony, Dhule 424 001. ... *Respondents*

*(By Advocate Shri R.R.Shetty)*

O R D E R (ORAL)

*Per: H.P.Shah, Member (Judicial)*

Neither the applicant nor his counsel is present even on the second call.

2. Shri R.R.Shetty, learned counsel for the respondents.
3. From the case record it revealed that neither the Applicant nor his counsel remained present on 19.08.2019 and 03.10.2019 and also today the position is same.
4. It appears that the applicant has lost his interest in pursuing the matter.
5. Accordingly, the OA is dismissed for default as well as for non-prosecution.

*(Smt. H.P.Shah)*  
*Member (Judicial)*  
*kmg\**

*(Dr. Bhagwan Sahai)*  
*Member(Administrative)*

*ID  
25/11/19*